

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3055

ANSWERED ON:23.12.2003

COMMITTEE ON WASTELAND DEVELOPMENT PROGRAMME AND ASSISTANCE TO DROUGHT HIT AREAS

GADDE RAMAMOCHAN;M.H. AMBAREESH;M.V.V.S MURTHI;PUTTASWAMY GOWDA

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has set up a Committee to monitor the activities under the Watershed Development Programme;
- (b) if so, the details thereof;
- (c) whether the Government has received requests from State Governments to continue the said Committee and meet establishment cost of staff from the administrative cost component of watershed schemes;
- (d) if so, the details thereof, state-wise;
- (e) the reaction of the Union Government thereto;
- (f) whether some States and especially the southern States have requested the Union Government to release funds under the Watershed Programmes in view of severe drought in some districts of States;
- (g) if so, the details of the funds demanded by these States, State-wise; and
- (h) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) to (e): No, Sir. However, Vigilance and Monitoring Committee have been constituted by the Ministry of Rural Development for effective monitoring of the implementation of various programmes of the Ministry.

(f) to (h): The Department of Land Resources has received a request from the Government of Andhra Pradesh in May, 2003 regarding release of Rs.4837.74 lacs under IWDP to mitigate drought and generate employment in rural areas. During the current financial year i.e. 2003-04 an amount of Rs.2997.46 lacs has been released to the States of Andhra Pradesh for implementation of IWDP projects.